

ITEM NO.9

COURT NO.11

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 21879/2020

(Arising out of impugned final judgment and order dated 29-11-2018 in OA No. 672/2016 29-11-2018 in OA No. 73/2016 29-11-2018 in OA No. 721/2015 29-11-2018 in OA No. 606/2016 29-11-2018 in OA No. 122/2018 29-11-2018 in OA No. 521/2016 29-11-2018 in OA No. 193/2018 29-11-2018 in OA No. 488/2016 passed by the Cat At Bombay)

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

SURESH DAHAYABHAI PATEL & ORS.

Respondent(s)

(IA No.116800/2020-CONDONATION OF DELAY IN FILING)

WITH

Diary No(s). 27173/2020 (XVII)

(FOR ADMISSION and I.R. and IA No.137156/2020-CONDONATION OF DELAY IN FILING and IA No.137157/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 04-11-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MRS. JUSTICE B.V. NAGARATHNA

For Petitioner(s)

Mr. Balbir Singh, Ld. ASG
Ms. Apoorva Singh, Adv.
Mr. Shailesh M., Adv.
Mr. Ranjan Kumar, Adv.
Mr. Prashant Singh-I, Adv.
Mr. Prashant Singh-II, Adv.
Mr. Amrish Kumar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List these matters alongwith SLP(C) No. 30621 of 2011.

(DEEPAK SINGH)
COURT MASTER (SH)

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR

